

(b) Review by Government on the working of the above Institute.

[Placed in Library. *See No. L.T. 1308/18/24*]

(ii) (a) Annual Report and Accounts of the Semi-Conductor Laboratory (SCL), SAS Nagar, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See No. L.T. 1306/18/24*]

(iii) (a) Annual Report and Accounts of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics (BISAG-N), Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. *See No. L.T. 1307/18/24*]

**I. Notifications of the Ministry of Agriculture and Farmers Welfare**

**II. Reports and Accounts (2022-23 and 2023-24) of Odisha Agro Industries Corporation Limited, Bhubaneswar; Punjab Agro Industries Corporation Limited, Chandigarh; NHB, Gurugram and MANAGE, Hyderabad and related papers**

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 3950(E),, dated the 17<sup>th</sup> September, 2024, appointing certain officers of the Directorate of Plant Protection, Quarantine and Storage as Insecticide Inspectors, as mentioned therein, issued under Section 20 of the Insecticides Act, 1968.

[Placed in Library. *See No. L.T. 1208/18/24*]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. G.S.R. 468(E),, dated the 31<sup>st</sup> July, 2024, appointing the date of publication as the day on which the provisions at serial no. 5 in the Schedule of the Jan Vishwas (Amendment of Provisions) Act, 2023 relating to Agricultural Produce (Grading and Marking) Act, 1937 shall come into force, issued under sub-section (2) of Section 1 of the Jan Vishwas

(Amendment of Provisions) Act, 2023.

[Placed in Library. See No. L.T. 1209/18/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (3) of Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937:-

- (1) G.S.R. 479(E) ., dated the 5<sup>th</sup> August, 2024, publishing the Millets Grading and Marking Rules, 2024.
- (2) G.S.R. 480(E) ., dated the 5<sup>th</sup> August, 2024, publishing the Fruits and Vegetables Grading and Marking (Amendment) Rules, 2024.

[Placed in Library. For (1) and (2), see No. L.T. 1210/18/24]

(ii) (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Sixty-first Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Bhubaneswar, Odisha, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1213/18/24]

(ii) (a) Fifty-seventh Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, Punjab, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1212/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Horticulture Board (NHB), Gurugram, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 1216/18/24]

(ii) (a) Annual Report of the National Institute of Agricultural Extension

Management (MANAGE), Hyderabad, Telangana, for the year 2023-24.

(b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, Telangana, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1215/18/24]

**Report and Accounts (2022-23 and 2023-24) of BECIL and IIMC, New Delhi; FTII, Pune, Maharashtra and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

(A). A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Twenty-ninth Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1687/18/24]

(B). A copy each (in English and Hindi) of the following papers:-

(i) (a) Annual Report and Accounts of the Indian Institute of Mass Communication (IIMC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1319/18/24]

(ii) (a) Annual Report and Accounts of the Film and Television Institute of India (FTII), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1318/18/24]

**I. Notifications of the Ministry of Railways**